

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2505/2002

Wednesday, this the 25th day of September, 2002

Hon'ble Shri Justice V.S.Aggarwal, Chairman  
Hon'ble Shri B.N.Som, Vice Chairman (A)

1. Sureesh Kumar s/o Shri Babu  
working as Safaiwala under DMO Rewari
2. Ram Kumar s/o Late Shri Jug Lal  
working as Safaiwala under DMO Rewari

...Applicant

(By Advocate: Shri M.K.Gaur)

Versus

Union of India through

1. The General Manager  
Northern Railway  
Baroda House, New Delhi
2. Divisional Railway Manager  
Northern Railway  
Bikaner Division, Bikaner (Raj.)

...Respondents

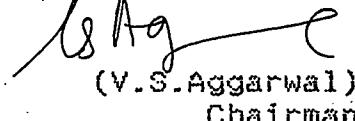
O R D E R (ORAL)

Justice V.S.Aggarwal:-

At the request of applicants' learned counsel, the  
application is dismissed as withdrawn.

  
(B.N. Som)  
Vice Chairman (A)

/sunil/

  
(V.S. Aggarwal)  
Chairman